

NOTICE

IT IS HEREBY NOTIFIED for the information of the **Senior Advocates designated by the Hon'ble Bombay High Court** that, the Registry of the Hon'ble Supreme Court is taking steps towards computerisation and proposing the High Courts to create a data-base of Senior Advocates for being utilised in new e-filing Module.

In pursuance of the aforesaid directions of the Hon'ble Supreme Court, the Senior Advocates designated by the Hon'ble Bombay High Court are requested to open the link given below on the official website of the Bombay High Court and upload the information in the prescribed format as envisaged on or before **22nd December, 2020**.

<https://bhc.gov.in/sradvregistration>

The above link will remain open till 22nd December, 2020 up to 5.30 p.m. to feed the information.

For further updates please visit www.bombayhighcourt.nic.in

HIGH COURT, BOMBAY]
BOMBAY.]
Date: 09th December 2020]

sd/-
(SHIVKUMAR G. DIGE)
REGISTRAR GENERAL